

conditions. Lending to similar other projects where Borrower is a majority Government owned corporate entity has also been allowed, subject to specific no objection being taken from the Department of Economic Affairs, Government of India, for particular projects.

#### Mono Rail in NCT

2851. SHRI PARVEZ HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has any plan to start mono rail in National Capital Territory (NCT), Delhi to curb traffic congestion;
- (b) if so, the areas where the project has been proposed for first phase;
- (c) the total amount involved in first phase;
- (d) the date of commencement and completion of the first phase; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Government of National Capital Territory of Delhi (GNCTD) has reported that feasibility study on mono rail for the following three corridors has been completed:-

S. No.	Corridor	Length (km.)
i)	Rohini Sector-21 – Red Fort	28.543
ii)	Kalyanpuri – Pul Mithai	15.446
iii)	Gulabi Bagh – Delhi University	3.83
	Total	47.819

(c) and (d) The total amount involved in phase I, its date of commencement and completion have not been decided by GNCTD.

- (e) The project has not been approved by even the GNCTD for implementation as yet.

#### Water in DDP area

†2852. DR. PRABHA THAKUR:

SHRI NARENDRA BUDANIA:

Will the Minister of WATER RESOURCES be pleased to state:

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†Original notice of the question was received in Hindi.

(a) whether Government is of the view that the poor availability of water in Desert Development Programme (DDP) area *vis-à-vis* Drought Prone Area Programme (DPAP) area is due to sporadic and abnormal rains;

(b) whether Government is of the view that providing irrigation facilities in States of this category on priority basis is to check the spread of desert and maintain conditions of livelihood;

(c) if so, the efforts made by Government in this direction;

(d) the type of support provided or propose to provide;

(e) if so, by when; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) to (f) The Union Government provides financial assistance to the State Governments under Accelerated Irrigation Benefits Programme (AIBP) for expeditious completion of ongoing projects. Projects benefiting DPAP/DDP areas are considered for 90% grant of the eligible project cost under AIBP. Such projects are also considered for inclusion in the AIBP in relaxation to one to one criteria of inclusion of a new project in the AIBP. Union Government also provides financial assistance for Watershed development in such areas.

#### Repair of Irrigation Tanks

†2853. SHRI NARENDRA BUDANIA:

DR. PRABHA THAKUR:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the proposals for repair of irrigation tanks in Chambal Command Region of Rajasthan are pending with Government;

(b) if so, the time by which they would be approved; and

(c) the details thereof?

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†Original notice of the question was received in Hindi.